

so that those Members who want to participate can participate in this. Why are you making it a technical question?

MR SPEAKER The decision is that there will be a call attention motion this afternoon.

SHRI VASANT SATHE We do not agree to this call attention proposition.

MR SPEAKER If you do not agree.

SHRI VASANT SATHE Then we will walk out.

THE MINISTER OF RAILWAYS (PROF MADHU DANDAYAT) will walk out alone?

12.40 hrs.

SMITH STANISTREET AND COMPANY LIMITED (ACQUISITION AND TRANSFER OF UNDERTAKINGS) BILL*

पेट्रोलियम तथा रसायन और उर्बरक मन्त्रालय में राज्य मंत्री (श्री जनेश्वर मिश्र) में श्री हेमवती नन्दन हुगुणा की ओर से प्रस्ताव करता है कि लोक हित में मैसर्स स्मिथ स्टैनीस्ट्रीट एण्ड कम्पनी लिमिटेड कलकत्ता के अधिकार हक और हित तथा धर्जन और धनसंग्रहण का तथा उममे सम्बन्धित या उमके प्रातुषणिक विषयो का उपलब्ध करने वाले विधेयक को पुरस्थापित करने की आज्ञा मिले जाये।

MR SPEAKER The question is

"That leave be granted to introduce a Bill to provide in the public interest the acquisition and transfer of the right title and interest of the undertakings of Messrs

Smith Stanistreet and Company Limited, Calcutta and for matters connected therewith or incidental thereto

The motion was adopted

श्री जनेश्वर मिश्र में विधेयक पुरस्थापित किया जाता है।

STATEMENT RE SMITH STANISTREET & CO LTD (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ORDINANCE

पेट्रोलियम तथा रसायन और उर्बरक मन्त्रालय में राज्य मंत्री (श्री जनेश्वर मिश्र) में श्री हेमवती नन्दन हुगुणा की ओर से स्मिथ, स्टैनीस्ट्रीट एण्ड कम्पनी लिमिटेड (उपक्रमों का धर्जन और धनसंग्रहण) अध्यादेश, 1977 द्वारा विधान बनाये जाने के कारण बताने वाली एक ध्याख्यात्मक विवरण (हिन्दी तथा गद्येजी गस्करण) सभा पटल पर रखता है।

GRESHAM AND CRAVEN OF INDIA (PRIVATE) LIMITED (ACQUISITION AND TRANSFER OF UNDERTAKINGS) BILL*

MR SPEAKER Mr George Fernandes has sent me a note that he will be in Rajya Sabha Oh! you are already here

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES) I beg to move for leave to introduce a Bill to provide for the acquisition and transfer of the undertakings of Messrs Gresham and Craven of India (Private) Limited for the purpose of ensuring the continuity of production of goods which are vital to the needs of the Railways and of the industries manufacturing engineering products

*Published in Gazette of India Extraordinary Part II Section 2 dated 21-11-77

†Introduced with the recommendation of the President